NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

CP No. 74/241-242/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>06.11.2017</u>

Name of the Company:

Altaf Mohmadhabib Sareshwala & Ors

M. H Valves Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 241, 242 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION **SIGNATURE**

1. SHREY H. DAVE ADVOCATE. PETITIONER, SHIDENE

2. Hardik P. Mehta Advocate

Learned Advocate Mr. Shrey Dave i/b Learned Advocate Mr. B.M. Mangukiya present for Petitioner. Learned Advocate Mr. Hardik Pratik Mehta present for Respondents.

At request of Learned Counsel for Petitioner.

Petitioner to furnish the copy of translation of MOU to Respondents.

List the matter on 20.12.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 06th day of November, 2017.